



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.):
TIS HAZARI COURTS, DELHI.**

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl.No.	Name of Sr. PA/PA	From	To
1.	Ms. Geeta Bisht (EC-21070279)	PA in the Vacant Court, Chief Judicial Magistrate, Shahdara District, Karkardooma Courts, Delhi	PA in the O/o LJ & LA, GNCT of Delhi, Delhi Secretariate, I.P. Estate, New Delhi. (In diverted capacity)
2.	Ms. Akanksha Rathi D/o- Sh. Jitendra Rathi (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi
3.	Sh. Praveen Kumar (EC-12259/36945525)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Ms. Bhavna Kalia, Spl. Judge (NDPS)-01, South-West District, Dwarka Courts, New Delhi
4.	Ms. Asha Rohilla (EC-3498)	PA in the court of Ms. Bhavna Kalia, Spl. Judge (NDPS) -01, South-West District, Dwarka Courts, New Delhi.	PA in the Office Pool, North District, Rohini Courts, Delhi.
5.	Ms. Sumaiyya D/o- Mohd. Zameel (Newly appointed PA)	PA in the Office Pool, North District, Rohini Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
6.	Sh. Dinesh Kumar (EC-65979214)	PA in the Court of Ms. Manjusha Wadhwa, POIT, Rouse Avenue Court Complex, New Delhi	PA in the O/o LJ & LA, GNCT of Delhi, Delhi Secretariate, I.P. Estate, New Delhi. (In diverted capacity)
7.	Sh. Rakesh Kumar (EC-37146583)	PA in the Delhi Judicial Academy (In diverted capacity)	PA in the Court of Ms. Manjusha Wadhwa, POIT, Rouse Avenue Court Complex, New Delhi
8.	Sh. Anoop Kumar (EC-12820/2370519)	PA in the Court of Ms. Poonam Singh, Judicial Magistrate First Class (NI Act)-04, West District, Tis Hazari Courts, Delhi	PA in Delhi Judicial Academy, Dwarka, New Delhi (In diverted capacity)
9.	Ms. Pinki (EC-72886788)	PA in the Court of Ms. Urvi Gupta, Judicial Magistrate First Class (NI Act)-01, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Poonam Singh, Judicial Magistrate First Class (NI Act)-04, West District, Tis Hazari Courts, Delhi

10.	Sh Manish Kumar S/o Sh. Harish Kumar (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Urvi Gupta, Judicial Magistrate First Class (NI Act)-01, Central District, Tis Hazari Courts, Delhi
11.	Sh. Sunil Dutt Sharma (EC-40580342)	PA in the Appellate Tribunal, MCD, Delhi (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
12.	Sh. Dinesh Gera (EC-53319746)	PA in the Vacant Court, District Judge (Commercial Court)-03, New Delhi District, Patiala House Courts, New Delhi	PA in the Court of Ms. Hemani Malhotra, Principal Judge, Family Court, North-East District, KKD (in diverted capacity)
13.	Sh. Alok Kumar (EC-20095979)	Sr.PA in Vacant Court, District Judge (Commercial Court)-02, West District, Tis Hazari Courts, Delhi	Sr.PA in the Court of Ms. Vineeta Goyal, Principal Judge, Family Court, Central District, Tis Hazari Courts, Delhi (in diverted capacity)
14.	Sh. Shashikant (EC - 30056588)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, West District, Tis Hazari Courts, Delhi
15.	Ms. Kirtika Sonwal D/o Sh. Deep Chand Sonwal (Newly appointed PA)	PA in the Court of Ms. Vineeta Goyal, Principal Judge, Family Court, Central, Tis Hazari Courts, Delhi (In diverted capacity)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
16.	Ms. Gurpreet Kaur PA (EC-25234233)	PA in the vacant Court, ASJ-05, Shahdara District, Karkardooma Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
17.	Ms. Megha Batra W/o Sh. Mukul Batra (Newly appointed Sr.PA)	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr.PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi
18.	Sh. Rohit S/o Late Sh. Vijay Kumar (Newly appointed PA)	PA in the Court Vacant Court, District Judge (Commercial Court)-02, South-East District, Saket Courts, New Delhi	PA in the Court of Sh. Nikhil Chopra, Ld. Principal Judge, Family Courts, South-East, Saket, New Delhi (In diverted capacity)
19.	Sh. Rouky Kumar Yadav EC- 28518994	PA in the Court of Sh. Sanjay Garg-II, Principal Judge, Family Courts, South District, Saket Courts, New Delhi (In diverted capacity)	PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, Saket Courts, New Delhi
20.	Sh. Manish Kumar (EC- 56701044)	PA in the Court of Sh. Lal Singh, District Judge (Commercial Court)-01, South-East District, Saket Courts, New Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
21.	Ms. Rachna Khanna (EC-3346/27323438)	Sr.PA in the Court of Ms. Shriya Agrawal, Chief Judicial Magistrate, New Delhi District, Patiala House Courts, New Delhi	Sr. PA in the Office Pool, West District, Tis Hazari Courts, Delhi

22.	Ms. Ishika Jain D/o- Sh. Bhartesh Kumar Jain (Newly appointed PA)	PA in the Court of Ms. Alka Singh, CCJ-cum-ARC, West District, Tis Hazari Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, Delhi
23.	Sh. Amit Raj (EC- 38661376)	PA in the Office Pool, South District, Saket Courts, New Delhi	PA in the Mediation Cell, South District, Saket Courts, New Delhi
24.	Sh. Arbind Kumar (EC-31391426)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
25.	Sh. Mahesh Kumar (EC-11300179)	PA in the Court of Ms. Vanshika Mehta, Judicial Magistrate First Class (NI Act)-04, New Delhi District, Patiala House Courts, New Delhi	PA in the Court of Sh. Animesh Kumar, Judicial Magistrate First Class-02, New Delhi District, Patiala House Courts, New Delhi
26.	Sh. Rishabh S/o Sh Vijay Kumar (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi
27.	Ms. Rajni Tigga D/o- Sh. Michael Tigga (Newly appointed PA)	PA in the Court of Ms Arjinder Kaur, Additional Chief Judicial Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi (On temporary basis)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
28.	Ms. Bharti D/o Sh Maman Singh (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms Arjinder Kaur, Additional Chief Judicial Magistrate (Special Acts), Central District, Tis Hazari Courts, Delhi (on temporary basis)
29.	Sh. Varun Saini S/o- Sh. Subhash Chand Saini (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Vivek Kumar Agarwal, ARC-02, Central District, Tis Hazari Courts, Delhi (on temporary basis)
30.	Sh. Pawan Kumar Meena (EC-14105812)	PA in the Office Pool, Rouse Avenue Courts Complex, New Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
31.	Sh. Shubham Tiwari S/o Sh. Prem Shankar Tiwari (Newly appointed PA)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, Rouse Avenue Courts Complex, New Delhi
32.	Sh. Prem Shanker (EC-87839180)	PA in the Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
33.	Sh. Rohit Mann (EC-18736944)	Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr. PA in the Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi

34.	Sh. Vinay Prasad Barthwal (EC-3054)	PA in the Court of Ms. Manisha Khurana Kakkar, Spl. Judge, (PC Act) (CBI)-06, Rouse Avenue Courts Complex, New Delhi	PA in the Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
35.	Sh. Uma Shankar (EC-47641579)	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Manisha Khurana Kakkar, Spl. Judge, (PC Act) (CBI)-06, Rouse Avenue Courts Complex, New Delhi
36.	Sh. Ashok Kumar (EC-98542873)	Sr.PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr.PA in the Court of Ms. Neelam Singh, District Judge (Commercial Court)-06, Central District, Tis Hazari Courts, Delhi

Note:-

1. The above- mentioned Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
2. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.
3. The officials posted on temporary basis can be withdrawn at any point of time by the Competent Authority.

(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs), Delhi

No. 74/23 - 300 /Admn-I(HQs)/T&P/2025

Dated, Delhi the 04 OCT 2025

Copy forwarded for information and necessary action to :-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West/Shahdara/South-West/North/New Delhi District/North-East/South/Souht-East, Delhi/ New Delhi.
3. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.
4. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
5. The Director, Delhi Judicial Academy, Dwarka, New Delhi
6. The Principal Secretary, Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi
7. Appellate Tribunal, MCD, Delhi
8. The Officers and Officials concerned.
9. The Personal Office of the undersigned.
10. The Sr. Accounts Officer/Accounts Officer/AAO/DDO, Accounts Branch, Central/West/Shahdara/South-West/North/New Delhi District/North-East/South/Souht-East, Delhi/ New Delhi.
11. The A.O (Judl.)/Branch in Charge, Administration Branch, Central/West/Shahdara/South-East/North/New Delhi District/North-East/South/Souht-East, Delhi/ New Delhi.
12. The Dealing Official, Personal File / Leave Seat Administration Branch-I, Central, Tis Hazari Courts, Delhi.
13. The Dealing Official, ACR Cell/Layers/Computer Branch, Central, Tis Hazari Courts, Delhi.
14. Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the order on the "Employees Corner" (on website).

Principal District & Sessions Judge (HQs), Delhi